

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. IA 1479/2022 In C.P.(IB)-176(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Shri Subodh Balkrishna Gokhale
IN THE MATTER OF
Eden Rose Trading Pvt Ltd
V/s
Elevated Mercantile Pvt Ltd

Section: 54(1) U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Avinash R Khanolkar appeared for the Applicant. The matter is listed for clarification. Counsel for the applicant seeks time to place on record the additional affidavit. List this matter on **15.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)